

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-104**  
IB-448/ND/2022  
New IA/5534/2022

**IN THE MATTER OF:**  
Adani Infra (India) Ltd.  
**Vs.**  
H C Jain Pipes Ltd.

....Applicant

.....Respondent

**SECTION**  
U/s 9 IBC

Order delivered on 17.11.2022

**CORAM:**  
**JUSTICE TELAPROLU RAJANI,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Manish Gandhi, Adv. in IA/5534/2022  
Ms. Ruby Singh Ahuja, Mr. Varun Khanna,  
Mr. Lakshya Khanna, Ms. Meghna Misra, Adv.  
For the Respondent :

**ORDER**

Ld. Counsels for both the parties have appeared. List the matter for hearing on **02.12.2022.**

-sd-

**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

Amit Tiwari

-sd-

**(JUSTICE TELAPROLU RAJANI)**  
**MEMBER (J)**